

ITEM NO.4

COURT NO.12

SECTION IVA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).27180/2008

(From the judgement and order dated 13/08/2008 in FA No. 217/2007 of the HIGH COURT OF M.P AT INDORE)

RASIKLAL MANICKCHAND DHARIWAL & ANR.

Petitioner(s)

VERSUS

M/S M.S.S.FOOD PRODUCTS

Respondent(s)

(With appln(s) for permission to file synopsis, list of dates, exemption from filing O.T., permission to file addl. documents and prayer for interim relief)

Date: 05/05/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AFTAB ALAM
HON'BLE MR. JUSTICE R.M. LODHA

For Petitioner(s)

Mr. Sameer Parekh, Adv.
Mr. Ashish Jha, Adv.
Ms. Meenakshi Chatterjee, Adv.
Mr. Subhash Jhadav, Adv.
for M/S. "Coac"

For Respondent(s)

Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Mukul Rohatgi, Sr. Adv.
Mr. Vikas Singh, Sr. Adv.
Mr. Amit Bhandari, Adv.
Mr. Sanjeev Sachdeva, Adv.
Mr. Vivek Gautam, Adv.
Mr. S.P. Pandey, Adv.
Mr. G.S. Chauhan, Adv.

UPON hearing counsel the Court made the following
O R D E R

Put up on August 03, 2011.

(N.S.K. Kamesh)
Court Master

(S.S.R. Krishna)
Court Master